

List of cases where Case Management Hearing was held during the month of July-2024

| Sr. Court No | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | | |
|--------------|--|------------|--|---|----------------------|------------------------------------|-------------------------------------|----------------------|--------------------|------------------------|-------------------|----------------|---------------------------|-------|
| | | | | | | | Framing the Issues | Listing of Witnesses | Affidavit Evidence | Affidavit of Witnesses | Written Arguments | Oral Arguments | Other Stages/Hearing Date | |
| 1 | SH. SANJEEV KUMAR AGGARWAL, DISTRICT JUDGE (COMMERCIAL COURT)-01 | CENTRAL | 301, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | CS COMM-2149/2022 | 09.09.2022 | SANJAY JAIN VS. JAGJIT SINGH GULATI | ----- | 29.07.2024 | 29.07.2024 | 08.08.2024 | 24.08.2024 | 24.08.2024 | ----- |
| | | | | | | | | ----- | 05.08.2024 | 23.08.2024 | 23.08.2024 | 03.09.2024 | 03.09.2024 | ----- |
| | | | | | | | | 04.07.2024 | 07.08.2024 | 07.08.2024 | ----- | ----- | ----- | |
| | | | | | | | | 31.07.2024 | 29.08.2024 | 11.09.2024 | 11.09.2024 | 25.09.2024 | 25.09.2024 | ----- |
| 2 | SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02 | CENTRAL | 306 | CS (COMM) | 1608/2023 | 19.12.2023 | MANISH SUKHJA VS MCD | 29.05.2024 | 16.08.2024 | 06.08.2024 | 16.08.2024 | 28.08.2024 | 06.09.2024 | |
| | | | | | | | | 24 | 20.08.2024 | 20.08.2024 | 24 | | | |
| | | | | | | | | 20.01.2024 | NA | 13.08.2024 | 05.08.2024 | 02.09.2024 | 19.09.2024 | |
| | | | | | | | | 24 | | | 06.08.2024 | | | |
| | | | | | | | | | | | 20.08.2024 | | | |
| | | | | | | | | | | | 01.08.2024 | | | |
| 306 | CS (COMM) | 05/2024 | 02.01.2024 | MANOJ KUMAR VS OM PRAKASH KAURWAL | 26.07.2024 | 09.08.2024 | 09.08.2024 | 24.08.2024 | 20.09.2024 | 26.09.2024 | | | | |
| | | | | | 24 | 30.08.2024 | 30.08.2024 | 06.09.2024 | 24 | | | | | |
| | | | | | 27.07.2024 | 24.08.2024 | 24.08.2024 | 01.09.2024 | 09.10.2024 | 16.10.2024 | | | | |
| | | | | | 24 | 28.08.2024 | 28.08.2024 | 13.09.2024 | | | | | | |
| | | | | | | | | 16.09.2024 | | | | | | |
| | | | 27.09.2024 | | | | | | | | | | | |
| 306 | CS (COMM) | 044/2023 | 01.07.2023 | UCO BANK VS RITIKA GUPTA | 20.08.2024 | 20.08.2024 | 13.08.2024 | 09.09.2024 | 21.09.2024 | | | | | |
| | | | | | | | 29.08.2024 | | | | | | | |
| 306 | CS (COMM) | 750/2019 | 22.05.2019 | GP GLOBAL ASPHALT PVT LTD VS. NIDHI KUMRA & ORS | 31.07.2024 | 12.08.2024 | 12.08.2024 | 24.08.2024 | 10.09.2024 | 17.09.2024 | | | | |
| | | | | | 24 | | | 31.08.2024 | | | | | | |
| 3 | Sh. ILLA RAWAT, District Judge, Commercial Court-03 | CENTRAL | 303, Extension Block, Tis Hazari Courts, Delhi | Suit for Recovery | 1004/2023 | 11.07.2023 | RAJESH KUMAR GUPTA V/S MCD | 22.07.2024 | | 22.08.2024 | | 10.09.2024 | | |

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|--------------|--|--|-------------------------------|---------------------|--------------------|---|---|---|--|----------------------------------|---|-------------------|---------------------------|-----------------|
| | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery | for 2338/2022 | 14.10.2024 | M/S RAJAT FOAM SALES V/S BRIJ BASI | 09.07.2024 | | 06.08.2024 | | 12.08.2024 | | | |
| | | 303, Extension Block, Tis Hazari Courts, Delhi | Suit Recovery | for 1490/2023 | 07.11.2023 | M/S BALAJI SALES CORPORATION V/S ATSH HOUSING PVT LTD | 24.07.2024 | | 21.08.2024 | | 25.09.2024 | | | |
| 4 | MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04 | CENTRAL | 304 EXTENSION BLOCK THC DELHI | RECOVERY | CS (COMM) 240/2023 | 09.02.2023 | WRIGHT HEIGHTS LLP VS. SANJAY CHAUDHARY | 08.07.2024 | PE-23.08.2024 AND 24.08.2024 AND DE-03.08.2024, 07.08.2024 | BEFORE 23.08.2024 AND 24.08.2024 | BEFORE 03.08.2024 AND 05.08.2024 AND 07.08.2024 | BEFORE 19.09.2024 | 19.09.2024 AND 20.09.2024 | |
| | | 304 EXTENSION BLOCK THC DELHI | RECOVERY | CS (COMM) 1443/2023 | 27.10.2023 | RENU SETH VS SURYA SANITARY TRADERS | 26.07.2024 | PE-06.09.2024 & 10.09.2024 AND 20.09.2024 | BEFORE 06.09.2024 | BEFORE 20.09.2024 | BEFORE 04.10.2024 | 04.10.2024 | | |
| | | 304 EXTENSION BLOCK THC DELHI | RECOVERY | CS (COMM) 1115/2023 | 02.08.2023 | OPTIMIZING RESOURCES PVT. LTD. VS. M/S DHANI HEALTH CARE LTD. | 23.07.2024 | PE-27.08.2024 AND 28.08.2024 DE-17.09.2024 & 18.09.2024 | BEFORE 27.08.2024 | BEFORE 17.09.2024 | BEFORE 07.10.2024 | 07.10.2024 | | |
| 5 | SH. UMED SINGH GREWAL DISTRICT JUDGE (COMMERCIAL COURT)-05 | CENTRAL | NIL | | | | | | | | | | | |
| 6 | SH. NIKHIL CHOPRA, DISTRICT JUDGE, COMM-06 TIS HAZRI COURT CENTRAL DELHI | CENTRAL | 410 | CS (COMM) | 2717/2022 | 20.12.2022 | M/S. ASK AUTOMOTIVE LTD. VS. MONU | 09.07.2024 | 25.09.2024 And 26.09.2024 DE-07.10.2024, 08.10.2024 | 24.09.2024 | 07.10.2024 | 22.10.2024 | 22.10.2024 | NA |
| | | 410 | CS (COMM) | 2436/22 | 02.11.2022 | M/S. MANMOHAN SINGH WADHWA VS. MCD | 09.07.2024 | 24.09.2024 And 25.09.2024 DE-07.10.2024, 08.10.2024 | 23.09.2024 | 07.10.2024 | 12.11.2024 | 12.11.2024 | NA | |
| | | 410 | CS (COMM) | 1380/2023 | 18.10.2023 | M/S. MAHADEV TRADING CO. VS. M/S. CHARU ENTERPRISES & ANR. | 1.07.2022 | 26.09.2024 And 27.09.2024 DE-23.10.2024, 24.10.2024 | 25.09.2024 | 23.10.2024 | 29.10.2024 | 29.10.2024 | NA | |
| | | 410 | CS (COMM) | 2020/2019 | 20.12.2018 | S.K. EDUCATIONS PVT. LTD VS. DINANATH JHA | 2.07.2022 | PE-16.07.2024, 18.07.2024 And DE-22.07.2024, 23.07.2024 | 16.07.2024 | 22.07.2024 | 26.07.2024 | 26.07.2024 | NA | |
| | | 410 | CS (COMM) | 2025/2022 | 06.09.2022 | RAJENDER KUMAR VS. MCD & ANR. | 9.07.2022 | 08.10.2024 And 14.10.2024 DE-21.10.2024, 22.10.2024 | 07.10.2024 | 21.10.2024 | 28.10.2024 | 28.10.2024 | NA | |
| 7 | SH. MUKESH KUMAR GUPTA, DISTRICT JUDGE, COMMERCIAL COURT-07 | CENTRAL | 302 | CS DJ | 6078/2018 | 13.09.2018 | M/S PLAZA ELECTRICALS PRODUCT VS UDAY KUMAR ROY | 20.07.2024 | 14.08.2024 | 14.08.2024 | 14.08.2024 | 05.09.2024 | 18.09.2024 | 27.08.2024 (DE) |
| 8 | SH. AMIT KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-08 | Central | NIL | | | | | | | | | | | |

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|--------------|---|------------|----------------|-----------|--------------------------|---|--|---|---------------|---|------|------|-----|-----|-----|
| 10 | SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT | Central | 307 | Civil | CS (COMM)/18-01-2024 | RAJIV ASSOCIATES Vs M/s. RASIK EXPORT PVT LTD | ---- | ---- | ---- | ---- | ---- | ---- | | | |
| 11 | SH. SANJAY SHARMA, DISTRICT JUDGE, COMMERCIAL COURT | Central | 310 | CS (COMM) | (COMM)/118/2019-01-2024 | limited Vs M/s Z | 5.07.202 | - | DE-07.08.2024 | As per order, defendant will file list of witnesses within 3 weeks | - | | | | |
| | | | 310 | CS (COMM) | CS (COMM)/556/12-02-2021 | SUMITA AGGAR | 3.07.202 | - | PE-09.09.2024 | As per order, parties will file list of witnesses within two weeks and 6 days | - | | | | |
| | | | 310 | CS (COMM) | CS (COMM)/176/30-01-2024 | Vikas Jain Vs Ar | 9.07.202 | - | PE-04.09.2024 | As per order, parties will file list of witnesses within two weeks and 6 days | - | | | | |
| | | | 310 | CS (COMM) | CS (COMM)/297/26-02-2024 | Shiva Industries | 9.07.202 | - | DE-04.09.2024 | As per order, parties will file list of witnesses within two weeks and 6 days | - | | | | |
| 12 | SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT | Central | 401 | CS(COMM) | 2040/2022 | 25.08.2022 | M/S BASHESHAR LAL AMIT KUMAR V/S VIKASH JAIN | 31.07.2024(PE-22.08.2024 & DE-29.08.2024) | | | | | | | |
| 13 | SH. SANJEEV KUMAR SINGH, DISTRICT JUDGE, COMMERCIAL COURT | Central | NIL | | | | | | | | | | | | |
| 14 | SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT) | West | 201 Extn Block | CS (comm) | 784/2023 | 20-10-2023 | NATIONAL BANK Vs SHIVAM BANSAL Prop./AR/ Auth. Sign of M/S SHIVAM INDUSTRIES | 08-07-2024 | Nil | Nil | nil | nil | | nil | nil |
| 15 | MS. HEMANI MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)-02 | West | 209 Extn Block | CS COMM | COMM100/2020 | 12.02.2020 | M/s Nikunj wood p Ltd Vs, Taruna Khosla | 15-07-2024 | 21.08.2024 | 21.08.2024 | NIL | NIL | NIL | NIL | |
| | | | | CS COMM | COMM503/2020 | 06.07.2023 | KARNATAKA BANK Vs JUHI GROVER | 6.06.2024 | 07.08.2024 | 07.08.2024 | NIL | NIL | NIL | NIL | |
| | | | | CS COMM | COMM 778/2020 | 19.10.2023 | SUNDIPIKA WAHAL Vs BALMEET SINGH KATHURIA | 8.05.2024 | 01.08.2024 | 01.08.2024 | NIL | NIL | NIL | NIL | |
| | | | | CS COMM | COMM 28/2020 | 11.01.2024 | Atul Nayyar (proprietor Of Kolors Unlimited) Vs Krf Limited | 1.05.2024 | 30.07.2024 | 30.07.2024 | NIL | NIL | NIL | NIL | |
| 16 | SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03 | West | NIL | | | | | | | | | | | | |

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| 17 | SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | | | | | | |
| 18 | SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | | | | | | |
| 19 | SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT) | West | NIL | | | | | | | | | | | |
| 20 | SH. ANURAG SAINI, DISTRICT JUDGE (COMMERCIAL COURT)-01 | NEW DELHI | NIL | | | | | | | | | | | |
| 21 | SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT) | NEW DELHI | NIL | | | | | | | | | | | |
| 22 | SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03 | NEW DELHI | NIL | | | | | | | | | | | |
| 23 | MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT) | SOUTH | 12, New Court Block-I | Civil Suit | CS (COMM) 385/20 | 14.12.2020 | BRIJ MOHAN SAHNI Vs. RAMESH KUMAR SUNJEA | 03.07.2024 | Within week | 25.07.2024 | NIL | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 116/19 | 01.07.2019 | RAJ KUMAR JAIN Vs. M/S. RANGOLI EXIM PVT. LTD. AND ORS. | 09.07.2024 | Within week | 24.07.2024 | NIL | NIL | 28.08.2024 | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 44/24 | 25.01.2024 | ALI EXPORTS Vs. AM WEBSHOP INDIA | 11.07.2024 | Within week | 07.08.2024 | NIL | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 34/20 | 23.01.2020 | SKY CONSTRUCTION COMPANY Vs. DEVANSHI BUILDTECH PVT LTD. AND ORS. | 12.07.2024 | Within week | 13.08.2024 | NIL | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 68/24 | 13.02.2024 | State Bank Of India Vs. Sanjay Sharma | 12.07.2024 | Within week | 14.08.2024 | NIL | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 76/24 | 15.02.2024 | Bright Electrical and Engineerings Vs. Rakesh Kumar | 19.07.2024 | Within week | 30.08.2024 | NIL | NIL | NIL | NIL |
| | | | 12, New Court Block-I | Civil Suit | CS (COMM) 574/23 | 19.10.2023 | UNITED SPIRITS LIMITED Vs. M/S SOMLATA WINE AND BEER SHOP | 19.07.2024 | Within week | 09.08.2024 | NIL | NIL | 17.09.2024 | NIL |

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| | | | | | | | | | | | | | | |
| | | 12, New Court Block-I | Civil Suit | CS (COMM) 420/23 | 10.07.2023 | BHUPINDER SINGH GILL Vs. CRAVING SHOPPER PRIVATE LIMITED | 22.07.2024 | Within week | 03.09.2024 | NIL | NIL | NIL | NIL | |
| | | 12, New Court Block-I | Civil Suit | CS (COMM) 15/20 | 16.01.2020 | M/S SHREE RATHNAM RESTAURANTS PVT. LTD. Vs. M/S ESCALAR ENTERPRISES AND ANR. | 30.07.2024 | Within week | 03.09.2024 | NIL | NIL | NIL | NIL | |
| 24 | MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH | 6, New Court Block-I | Commercial | CS(COMM) 130/2024 | 14.03.2024 | DEL TRADE INTERNATIONAL VS M SEA PHARAMACEUTICALS | 01.07.2024 | 17.08.2024 | - | 07.09.2024 | 21.09.2024 | - | - |
| | | | 6, New Court Block-I | Commercial | CS(COMM) 514/2023 | 08.07.2024 | RAJENDRA JHA VS YASHPAL BAHL | 08.07.2024 | 13.08.2024 | - | 03.09.2024 | - | - | - |
| | | | 6, New Court Block-I | Commercial | CS(COMM) 217/2020 | 13.07.2020 | S.PARAMJEET SINGH KHURANA VS ANKIT BANSAL | 24.07.2024 | 23.08.2024 | - | 12.09.2024 | 03.10.2024 | - | - |
| 25 | SH. SANDEEP YADAV | South | NIL | | | | | | | | | | | |
| 26 | SH. SANJEEV KUMAR SINGH, COMMERCIAL COURT. | South | 29, New Court Block-II | Commercial | CS (COMM) 488/2022 | 8/27/2022 | Expansion Masters LLP Vs. Vedic collection Pvt. Ltd. | 08.07.2024 | - | - | - | - | - | - |
| | | | 29, New Court Block-II | Commercial | CS (COMM) 05/2023 | 1/3/2023 | Canara Bank Vs. Rajesh | 09.07.2024 | - | - | - | - | - | - |
| | | | 29, New Court Block-II | Commercial | CS (COMM) 399/2022 | 7/8/2022 | Dharminder Sarna Vs. Samrat Behl | 10.07.2024 | - | - | - | - | - | - |
| | | | 29, New Court Block-II | Commercial | CS (COMM) 287/2022 | 5/2/2022 | Murli Laungani Vs. ANR Foodworks LLP | 20.07.2024 | - | - | - | - | - | - |
| | | | 29, New Court Block-II | Commercial | CS (COMM) 474/2022 | 8/20/2022 | Wood Craft Technologies Vs. Picture Time Digiplex Pvt. Ltd. | - | 09.07.2024 | - | - | - | - | - |
| | | | 29, New Court Block-II | Commercial | CS (COMM) 74/2023 | 2/9/2023 | Canara Bank Vs. M/s Maha laxmi Store | - | 11.07.2024 | - | - | - | - | - |

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| | | 29, New Court Block-II | Commercial | CS (COMM) 418/2022 | 7/19/2022 | M/s Purple Monkey Vs. Greatest Common Factor Pvt. Ltd. | - | 18.07.2024 | - | - | - | - | - |
| | | 29, New Court Block-II | Commercial | CS (COMM) 489/2023 | 8/23/2023 | Green Line Laminates Pvt. Ltd. Vs. M/s Pace Creation | - | 19.07.2024 | - | - | - | - | - |
| | | 29, New Court Block-II | Commercial | CS (COMM)247/2022 | 4/19/2022 | Pace Creation Vs. Green Line Laminates Pvt. Ltd. | - | 19.07.2024 | - | - | - | - | - |
| | | 29, New Court Block-II | Commercial | CS (COMM) 470/2022 | 8/20/2022 | Emu Lines Pvt. Ltd. Vs. Hajee Jaffer Shariff | - | 23.07.2024 | - | - | - | - | - |
| | | 29, New Court Block-II | Commercial | CS (COMM) 489/2023 | 8/23/2023 | Green Line Laminates Pvt. Ltd. Vs. M/s Pace Creation | - | 23.07.2024 | - | - | - | - | - |
| | | 29, New Court Block-II | Commercial | CS (COMM) 247/2022 | 4/19/2022 | Pace Creation Vs. Green Line Laminates Pvt. Ltd. | - | 23.07.2024 | - | - | - | - | - |
| 27 | SH. LOKESH KUMAR SHARMA, JUDGE(COMMERCIAL COURT) | South District Court | CS/COMMERCIAL | CS/COMM/636/2022 | 11-11-2022 | NEW INDIA TIMBER STORE VS HSK INFRA PVT. LTD. | 19-02-2024 | - | 03-04-2024 | 03-05-2024 | - | - | 05-07-2024 DISPOSED |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COMM/33/2023 | 13-01-2023 | PANASONIC LIFE SOULUTIONS INDIA P. LTD. VS AMIT ENTERPRISES | 15-01-2024 | - | - | - | - | - | 27-08-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COMM/384/2019 | 27-11-2019 | ASHISH AGGARWAL VS M/S RACING PROMOTIONS P. LTD. | 19-02-2024 | - | 24-04-2024 | - | - | - | 14-08-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COMM/660/2022 | 24-11-2022 | M/S POTHOS SOLUTIONS VS M/S D. K. CHEMICALS P. LTD | 21.02.2024 | - | 26-04-2024 | - | - | - | 11-09-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/12/2022 | 04-01-2022 | MERCHANTS COURIER P. LTD. VS SURYA CARGO | 22-02-2024 | - | 30-04-2024 | - | - | - | 13-08-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/619/2022 | 27-07-2022 | SURYA CARGO FORWARDERS P. LTD. VS MERCHANT COURIER P. LTD. | 22-02-2024 | - | - | - | - | - | 13-08-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/654/2022 | 19-11-2022 | STATE BANK OF INDIA VS RAJ KUMAR | 28-02-2024 | - | - | - | - | - | 29-08-2024 |

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| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/12/2024 | 05-01-2024 | NEERAJ VS MS FNP ESTATE | 19-04-2024 | - | - | - | - | - | - | 25-09-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/609/2023 | 26-08-2023 | IV COMMUNICATION VS JAKSON LTD. | 30-05-2024 | - | - | - | - | - | - | 28-08-2024 |
| | | 40, New Court Block-II | CS/COMMERCIAL | CS/COM/382/2023 | 08-06-2023 | M/S NLMK INDIA SERVICE CENTER VS POSCO POGGENAMP ELECTRICAL STEEL | 10-07-2024 | - | - | - | - | - | - | 26-09-2024 |
| 28 | SH. LAL SINGH, DISTRICT JUDGE | SOUTH-EAST | 18 BLOCK 1 | CS(COMM) | 1058/2022 | 29-10-2022 | BHUSHAN DEALMARK PRIVATE LIMITED Vs M/S. ROYAL CONSTRUCTION PARTNERSHIP CONCERN | 09-07-2024 | 13-08-2024 | 13-08-2024 | 27-08-2024 | 27-08-2024 | 0-08-2024 | |
| 29 | MS. NEELAM SINGH, DISTRICT JUDGE | SOUTH-EAST | NIL | | | | | | | | | | | |
| 30 | SH. AJAY KUMAR JAIN | SOUTH-EAST | NIL | | | | | | | | | | | |
| 31 | MS. ANU GROVER BALIGA | SOUTH-EAST | NIL | | | | | | | | | | | |
| 32 | SH. BHUPESH KUMAR | SOUTH-EAST | | Commercial Suit | cs/comm/740/2023 | 07-08-2023 | M/s. RISHI PACKAGING THROUGH ITS PROPRIETOR SH. VIKASH KESHRWANI Vs M/s. BULWARK CONCHEM THROUGH ITS PROPRIETOR SH. NIHIR JATINBHAI SHAH | -- | -- | 23-07-2024 | -- | -- | -- | -- |
| | | | | Commercial Suit | CS/COMM/320/2023 | 06-04-2023 | HARJINDER SINGH Vs PRAMOD KUMAR | -- | 23-07-2024 | 23-07-2024 | -- | -- | -- | -- |
| | | | | Commercial Suit | CS/COMM/1068/2023 | 22-11-2023 | AVNEESH GUPTA Vs HARIOM SETHI AND ORS. | -- | -- | 24-07-2024 | -- | -- | -- | -- |
| | | | | Commercial Suit | CS/COMM/61/2023 | 17-01-2023 | LIGHTING INDIA PVT LTD Vs MR. AKSHAY SUNIL TALREJA, PARTNER AT M/S ANANT LIGHTING AND | -- | -- | 24-07-2024 | -- | -- | -- | -- |

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| | | | Commercial Su | CS/COMM/209/2023 | 27-02-2023 | STATE BANK OF INDIA Vs JYOTI BASOYA | -- | 27-07-2024 | 27-07-2024 | -- | -- | -- | -- | |
| | | | Commercial Su | CS/COMM/721/2023 | 26-07-2023 | THROUGH MS. ARCHANA SHARMA Vs M/S PAVAN AGENCIES THROUGH ITS PARTNERS MR. PRAVEEN | -- | -- | -- | -- | 29-07-2024 | -- | -- | |
| | | | Commercial Su | CS/COMM/190/2022 | 04-03-2022 | STATE BANK OF INDIA Vs RAM LAL | -- | -- | -- | -- | 30-07-2024 | -- | -- | |
| | | | Commercial Su | CS/COMM/606/2023 | 04-07-2023 | ENTERO HEALTHCARE SOLUTIONS PRIVATE LIMITED Vs CONTINENTAL CARGO CARE PVT. LTD. AND ARS. | -- | -- | -- | 30-07-2024 | -- | -- | -- | |
| 33 | MS NIRJA BHATIA | SOUTH-EAST | NIL | | | | | | | | | | | |
| 34 | SH. RAJESH KUMAR SINGH | SOUTH-EAST | NIL | | | | | | | | | | | |
| 35 | SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT) | SOUTH-EAST | NIL | | | | | | | | | | | |
| 36 | SH. ARVIND KUMAR DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | 12 | RECOVERY | 375/2023 | 09-10-2023 | MERAJUDDIN VS. MOMIN | 09-05-2024 | - | - | - | - | P.E.-27-07-2024, D.E.-02-08-2024, FINAL ARGUMENT T-16-08-2024 | |
| | | | 12 | RECOVERY | 53/2023 | 06-02-2023 | LTDVS. MANIS | 05-07-2024 | - | - | - | - | P.E-03-09-2024 D.E.-19-09-2024, FINAL ARGUMENT T-28-09-2024 | |
| | | | 12 | RECOVERY | 339/2023 | 19-09-2023 | STATE BANK OF INDIA VS. NISHANT KUMAR | 07-07-2024 | - | - | - | - | P.E.-23-08-2024, D.E.-13-09-2024, FINAL ARGUMENT T 27-09-2024 | |
| | | | 12 | RECOVERY | 246/2020 | 05-12-2020 | SINGH VS. MAN | 09-02-2024 | - | - | - | - | 2024 & 02-09-2024, D.E.-17-09-2024 & 30-09-2024 FINAL ARGUMENT TS 14-10- | |
| 37 | SH. CHANDRA SHEKHAR DISTRICT JUDGE, COMMERCIAL COURT-02 | EAST | | 101 | CS Comm | 313/2022 | 10-10-2022 | VANDANA KUMARI V/S HDFC ERGO GENERAL INSURANCE COMPANY LTD. | 05-07-2024 | 09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024 | 09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024 | 09-10-2024 & 18-10-2024, 28-10-2024 & 05-11-2024 | 13-11-2024 | 17-12-2024 |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | | | | | | |
|--------------|--|------------|-------------------------|-----------------|----------------------|--|---------------------------------|----------------|-----------|-----------|--------------------------------|---------------------------|--|--|--|--|--|--|
| 38 | SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01 | North-East | 201 | 1 | CS (COMMERCIAL) | BANK OF BARODA VS. RAJNI ANSAL | 04.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 05-09-2024 | 2024 - P.E. 29-08-2024 - D.E. 05-09-2024 - FINAL ARGUMENTS | | | | | |
| | | | | 2 | CS (COMMERCIAL) | BANK OF BARODA VS. MANISH BANSAL | 04.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 05-09-2024 | 2024 - P.E. 29-08-2024 - D.E. 05-09-2024 - FINAL ARGUMENTS | | | | | |
| | | | | 3 | CS (COMMERCIAL) | SONAKSHI KUMARI VS. RAMESH KUMAR | 06.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 21-08-2024 | 2024 - P.E. 16.08.2024 - D.E. 30.08.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 4 | CS (COMMERCIAL) | AJAY JAIN TRADING AS HIMGIRI PLASTICS VS. PRAVEEN KUMAR CHAUHAN | 09.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 23-09-2024 | 2024 - P.E. 02.09.2024 - D.E. 23.09.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 5 | CS (COMMERCIAL) | LAXMI GOEL VS. MEHTAB ALI | 09.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 27-08-2024 | 2024 - P.E. 05.08.2024 - D.E. 27.08.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 6 | CS (COMMERCIAL) | CENTRAL BANK OF INDIA VS. ASHOK KUMAR | 16.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 31-08-2024 | 2024 - P.E. 31.08.2024 - D.E. 31-08-2024 - FINAL ARGUMENTS | | | | | |
| | | | | 7 | CS (COMMERCIAL) | STATE BANK OF INDIA VS. RAJAT PRAKASH SAINI | 18.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 04-09-2024 | 2024 - P.E. 30.08.2024 - D.E. 04.09.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 8 | CS (COMMERCIAL) | RAJVEER SINGH VS. SATVEER SINGH | 22.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 10-09-2024 | 2024 - P.E. 27.08.2024 - D.E. 10.09.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 9 | CS (COMMERCIAL) | CO-PROPRIETOR OF M/S KAY KAY TRADING CO VS. M/S OM ARHAN TRNDZ LLP THROUGH ITS PARTNER | 25.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 12-09-2024 | 2024 - P.E. 30.08.2024 - D.E. 12.09.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 10 | CS (COMMERCIAL) | RAM GOPAL VS. MUKESH SAINI | 29.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 26-09-2024 | 2024 - P.E. 05.09.2024 - D.E. 26.09.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 11 | CS (COMMERCIAL) | MS LEELA COSMETICS VS. SURAJ GUPTA TRADING AS MS DEVI LEELA COSMETICS | 30.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 09-10-2024 | 2024 - P.E. 08.09.2024 - D.E. 09.10.2024 - FINAL ARGUMENTS | | | | | |
| | | | | 12 | CS (COMMERCIAL) | PARVEZ ANWAR VS. RAIS AHMAD | 30.07.2024 | WITHIN 10 DAYS | YES | NO | 3 DAYS PRIOR TO FINAL ARGUMENT | TO BE HEARD ON 30-09-2024 | 2024 - P.E. 19.09.2024 - D.E. 09.10.2024 - FINAL ARGUMENTS | | | | | |
| 39 | SH. BRIJESH KUMAR GARG | Shahdara | 301, New Court Building | CS (COMMERCIAL) | CS (COMM.) | Saroj Textiles Vs. Lakshya Garments | 11.07.2024 | Not Filed | Not Filed | Not Filed | NO | NO | 09.08.2024 AND DE 12.08.2024 & 13.08.2024 F/A 20.08.2024 | | | | | |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case | Management | Hearing | | | | | |
|--------------|---|-------------------------|-------------------------|--------------------|-------------------|--|--------------|------------|-----------|-----------|----|----|---|------------|
| | | 301, New Court Building | CS(COMMER CIAL) | | 27-10-2023 | JAMIL KHAN Vs | 22.07.2024 | Not Filed | Not Filed | Not Filed | NO | NO | PE: 16.08.2024 & 17.08.2024 and DE: 20.08.2024 & 23.08.2024 and 27.08.2024 & 28.08.2024 for DE and FA | 05.09.2024 |
| | | 301, New Court Building | CS(COMMER CIAL) | CS (COMM) 197/2024 | 26-03-2024 | Union Bank Of In | 25.07.2024 | Not Filed | Not Filed | Not Filed | NO | NO | | |
| 40 | MS. KIRAN BANSAL DISTRICT JUDGE, (COMMERCIAL COURT) | Shahdara | | | | | | | | | | | | |
| | | ROOM NO | COMMERCIAL | CS COMM 82 | 16-08-2019 | KAPIL GOEL Vs | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /05-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 63 | 19-12-2023 | Rich Timber Prod | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /05-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 24 | 09-01-2024 | Manjit Dua Vs Vi | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /06-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 48 | 16-01-2024 | Bank Of India Vs | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /07-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 66 | 25-11-2022 | NASEER AHMAI | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /08-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 41 | 06-07-2022 | DHARMENDER | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /20-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 25 | 25-04-2024 | Rakesh Vs Munic | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /22-08- | |
| | | ROOM NO | COMMERCIAL | CS COMM 16 | 07-03-2024 | Punjab National | ### | NOT FILED | NOT FILED | NOT FILED | NO | NO | PE /09-08- | |
| 41 | SH. SURENDER S. RATHI | Shahdara | 303, New Court Building | | | CENTRAL BANK OF INAIDA Vs SARMESH DEVI AND ORS | 09-11-2021 | | | | | | 03-09-2024 | |
| | | | | | | Brijbihari Concast Pvt Ltd Vs Rashmi Cement Ltd | 19-03-2024 | | | | | | 17-08-2024 | |
| | | | | | | INDUSTRIES THROUGH ITS PARTNERS, Smt. Nidhi Poddar and Sanjay Kumar Poddar | 16-05-2024 | 09-08-2024 | | | | | 03-09-2024 | |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | Hearing |
|--------------|----------|------------|-----------|-----------------|-------------------|---|---------------------------------|----------|
| | | | | CS/Comm./575/23 | 08.08.23 | Motiprabha Infratech Pvt. Ltd. Vs. Indian Trenchless Tools Solutions | | 20.07.24 |
| | | | | CS/Comm./377/23 | 12.05.23 | Canara Bank Vs. M/s Niansh India Packaging And Anr. | | 22.07.24 |
| | | | | CS/Comm./869/23 | 01.12.23 | Enpeecon Vs. Bharat Gupta | | 23.07.24 |
| | | | | CS/Comm./871/23 | 01.12.23 | Enpeecon Vs. R Krishnamurthy And Co. | | 23.07.24 |
| | | | | CS/Comm./873/23 | 01.12.23 | Enpeecon Vs. Varun Veer Singh | | 23.07.24 |
| | | | | CS/Comm./246/23 | 03.04.23 | Aarti Goyal Vs. Chetan Pahra And Anr. | | 24.07.24 |
| | | | | CS/Comm./476/21 | 17.09.21 | Ramesh Pant @ Ramesh Chandra Vs. AC, Narendra And Anr. | | 25.07.24 |
| | | | | CS/Comm./180/22 | 10.03.22 | M/s Omar Shoab Yawar Ltd. Vs. M/s PVR Global Trading Company And Ors. | | 25.07.24 |
| | | | | CS/Comm./386/21 | 06.08.21 | Edgetech Air Systems Pvt. Ltd. Vs. Envicon Technologies India Pvt. Ltd. | | 26.07.24 |
| | | | | CS/Comm./882/23 | 08.12.23 | Rattan Lal Aggarwal Vs. M/s Battla Motels Pvt. Ltd. | | 27.07.24 |
| | | | | CS/Comm./85/24 | 15.02.24 | Triumphal Star (P) Ltd. Vs. Purshotam Profiles (P) Ltd. | | 27.07.24 |
| | | | | CS/Comm./106/23 | 03.02.23 | M/s Ashadeep Furnishing Pvt. Ltd. Vs. M/s Loyal Trading | | 29.07.24 |
| | | | | CS/Comm./53/21 | 25.01.21 | M/s Shimac Organics Vs. M/s Crystal Crop Protection Pvt. Ltd. And Anr. | | 30.07.24 |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | | |
|--------------|---|------------|-----------|-----------------|-------------------|---|---|------------|------------|------------|------------|-----|-----|----------|
| | | | | CS/Comm./80/22 | 12.10.22 | Napin Impex Ltd. Vs. Ultra Industries | | | | | | | | 30.07.24 |
| | | | | CS/Comm./18/24 | 27.02.24 | Hari Construction Vs. MCD & Anr. | | | | | | | | 30.07.24 |
| | | | | CS/Comm./19/24 | 27.02.24 | Hari Construction Vs. MCD & Anr. | | | | | | | | 30.07.24 |
| | | | | CS/Comm./120/24 | 27.02.24 | Hari Construction Vs. MCD & Anr. | | | | | | | | 30.07.24 |
| | | | | CS/Comm./366/22 | | Smitz Polytex Pvt. Ltd. Vs. M/s Smitz Marketing | | | | | | | | 31.07.24 |
| | | | | CS/Comm./385/21 | | Harish Johar Vs. M/s Smitz Polytex Pvt. Ltd. | | | | | | | | 31.07.24 |
| 45 | SH. GORAKH NATH PANDEY, DISTRICT JUDGE (COMMERCIAL) | North | | | | | | | | | | | | |
| 46 | SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL) | SOUTH WEST | | | | | | | | | | | | |
| | | | 603 | Commercial suit | CS COMM. 323/2021 | 01.12.2021 | CANARA BANK VS GAURAV TENT AND CATERES | 03.07.2024 | 10.07.2024 | 18.07.2024 | 18.07.2024 | NIL | NIL | NIL |
| | | | 603 | Commercial suit | CS COMM. 19/2024 | 11.01.2024 | INDOLOG LOGISTICS PVT LTD VS LEATHER TRENDS | 06.07.2024 | 10.07.2024 | 24.07.2024 | 24.07.2024 | NIL | NIL | NIL |
| | | | 603 | Commercial suit | CS COMM. 20/2024 | 11.01.2024 | INDOLOG LOSISICS PVT LTD VS SSMP LEATHER TRENDS PVT LTD | 06.07.2024 | 10.07.2024 | 24.07.2024 | 24.07.2024 | NIL | NIL | NIL |
| | | | 603 | Commercial suit | CS COMM. 280/2024 | 27.05.2024 | RAJEEV BANSAL VS SURJIT SINGH | 10.07.2024 | 18.07.2024 | 25.07.2024 | 25.07.2024 | NIL | NIL | NIL |
| | | | 603 | Commercial suit | CS COMM. 147/2024 | 11.03.2024 | PUNJAB NATIONAL BANK VS YOGESH KUMAR PHERE | 29.07.2024 | 18.07.2024 | 25.07.2024 | 25.07.2024 | NIL | NIL | NIL |
| | | | 603 | Commercial suit | CS COMM. 40/2024 | 18.01.2024 | BLISS REGRIGERATION VS ANAND ENTERPRISES | 16.07.2024 | 23.07.2024 | 06.08.2024 | 06.08.2024 | NIL | NIL | NIL |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | | |
|--------------|--|------------|-----------------|-------------------|---------------------|------------------------------------|---|------------|------------|------------|------------|------------|------------|------------|
| | | | | | | | | | | | | | | |
| | | 603 | Commercial suit | CS COMM. 21/2024 | 10.01.2024 | M/S PRIYANSHI VS M/S SHIFA FASHION | 24.07.2024 | 31.07.2024 | 07.08.2024 | 07.08.2024 | NIL | NIL | NIL | |
| | | 603 | Commercial suit | CS COMM. 192/2020 | 10.12.2020 | CANARA BANK VS SMT. SUNITA | 30.07.2024 | 06.08.2024 | 13.08.2024 | 13.08.2024 | NIL | NIL | NIL | |
| 47 | VIKAS DHULL, DISTRICT JUDGE, COMMERCIAL COURT-02 | | 613 | Commercial suit | CS (Comm)/ 243/2023 | 11.05.2023 | Sh. Vikas Arora Vs m/s Popular Spirit | 03.07.2024 | 26.07.2024 | 26.07.2024 | 26.07.2024 | 30.08.2024 | 30.08.2024 | 08.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 164/2021 | 02.08.2021 | Mita India vs Del Gears | 04.07.2024 | 20.08.2024 | 20.08.2024 | 20.08.2024 | 10.09.2024 | 10.09.2024 | 28.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 451/2023 | 20.09.2023 | Vinod Gupta VS M/s Alchemie commerce | 09.07.2024 | 06.08.2024 | 06.08.2024 | 06.08.2024 | 29.08.2024 | 29.08.2024 | 23.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 102/2024 | 24.02.2024 | Smita Singh Vs Ajit Kr. Sukhpala | 10.07.2024 | 24.08.2024 | 24.08.2024 | 24.08.2024 | 11.09.2024 | 11.09.2024 | 04.09.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 140/2024 | 06.03.2024 | Canara Bank Vs Nisha Gupta | 10.07.2024 | 12.08.2024 | 12.08.2024 | 12.08.2024 | 31.08.2024 | 31.08.2024 | 21.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 233/2024 | 25.04.2024 | PNB VS Nadeem Saifi | 15.07.2024 | 06.08.2024 | 06.08.2024 | 06.08.2024 | 05.09.2024 | 05.09.2024 | 17.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 123/2024 | 27.02.2024 | Sanjog Jain Vs Komal Enterprises | 23.07.2024 | 21.09.2024 | 21.09.2024 | 21.09.2024 | 09.09.2024 | 09.09.2024 | 30.08.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 168/2024 | 22.03.2024 | M/s Fire Engg. Vs M/s Flying Fire service | 26.07.2024 | 22.08.2024 | 22.08.2024 | 22.08.2024 | 11.09.2024 | 11.09.2024 | 02.09.2024 |
| | | | 613 | Commercial suit | CS (Comm)/ 174/2024 | 26.03.2024 | Chandrasekhra pharma vs Shruti | 30.07.2024 | 02.09.2024 | 02.09.2024 | 02.09.2024 | 21.09.2024 | 21.09.2024 | 09.09.2024 |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management | Hearing | | | | | | |
|--------------|--|------------|-----------|-----------------|-----------------------|------------------------------------|---|------------|---|------------|-----|-----|-----|-----|
| 48 | SH. AMIT BANSAL, DISTRICT JUDGE, COMMERCIAL COURT-03 | | 614 | Commercial Suit | CS(COMM)40/2023 | 19.01.2023 | SATISH CHANDRA VS SUPER MARCHE 37 TRADERS LLP | 01.07.2024 | PE 21.08.2024, 23.08.2024 & DE 30.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | COUNTER CLAIM 15/2023 | 10.05.2023 | M/S SUPER MSRCH 37 TRADERS LLP Vs. SATISH CHAND | 01.07.2024 | PE 21.08.2024, 23.08.2024 & DE 30.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)135/2022 | 24.03.2022 | M/S GREENOLUTION PVT LTD Vs. RHINOCONCRETES INDIA PVT LTD AND ORS. | 06.07.2024 | PE 06.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)32/2024 | 12.01.2024 | PREETI ANAND VS VIJAY GOEL | 06.07.2024 | PE 30.07.2024 & DE 03.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)559/2023 | 19.12.2023 | SHYAM SUNDER GARG VS KARAN SINGH | 11.07.2024 | PE 08.08.2024 & DE 27.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)33/2022 | 01.02.2022 | STATE BANK OF INDIA VS BIJENDER KUMAR | 01.02.2022 | PE 06.08.2024 & DE 23.08.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)79/2024 | 14.02.2024 | STATE BANK OF INDIA VS PREM KUMAR | 24.07.2024 | PE 21.08.2024 & DE 11.09.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)21/2021 | 18.01.2021 | NTAL CONSULTANTS AND TECHNOCRATS PVT. LTD. Vs. KAMLADITYA CONSTRUCTIO | 29.07.2024 | PE 05.09.2024 & DE 19.09.2024 | NIL | NIL | NIL | NIL | NIL |
| | | | 614 | Commercial Suit | CS(COMM)248/2024 | 06.05.2024 | Shellz India Private Limited Vs. Girijesh Kumar Jha | 31.07.2024 | PE 27.08.2024 | NIL | NIL | NIL | NIL | NIL |
| 49 | SH. RAKESH PANDIT, DISTRICT JUDGE, COMMERCIAL COURT-03 | SOUTH WEST | 509 | COUNTER CLAIM | 12/2024 | 05.04.2024 | DINESH KUMAR BHASIN VS ALOK NARANG | 04.07.2024 | | 26.07.2024 | | | | |
| | | | 509 | CS(COMM) | 422/2023 | 11.09.2023 | ALOK NARANG VS DINESH KUMAR BHASIN | 04.07.2024 | | 26.07.2024 | | | | |
| | | | 509 | CS(COMM) | 50/2024 | 20.01.2024 | M/S CHARVIK BIO ENGINEERING PVT LTD Vs M/S MAGO THERMAL PVT LTD | 08.07.2024 | | 23.07.2024 | | | | |
| | | | 509 | CS(COMM) | 508/2023 | 30.10.2023 | SUNITA AGGARWAL Vs PHOOL SINGH AND ANOTHER | 12.07.2024 | | 29.07.2024 | | | | |

| Sr. Court No | District | Court Room | Case Type | Case No. | Date Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | |
|--------------|----------|------------|---------------|----------|-------------------|--|---------------------------------|--|------------|--|--|--|--|
| | | 509 | CS(COMM) | 301/2023 | 09.06.2023 | SH PRATEEK AGARWAL Vs SH SIDDHARTH GUPTA | 15.07.2024 | | 07.08.2024 | | | | |
| | | 509 | CS(COMM) | 300/2023 | 08.06.2023 | AGMECO FAUCETS PVT LTD Vs SH SIDDHARTH GUPTA | 15.07.2024 | | 07.08.2024 | | | | |
| | | 509 | CS(COMM) | 362/2023 | 04.08.2021 | M/S DURJA FREIGHT AND CARGO Vs NEO EXIM LOGISTICS | 15.07.2024 | | 30.07.2024 | | | | |
| | | 509 | CS(COMM) | 237/24 | 27.04.2024 | RAMANAND MITTAL Vs DREAM TRADERS FILMS (INDIA)PVT. LTD. | 16.07.2024 | | 08.08.2024 | | | | |
| | | 509 | CS(COMM) | 89/2024 | 19.02.2024 | STATE BANK OF INDIA Vs ARVIND VENKATESAN AND ORS | 22.07.2024 | | 12.08.2024 | | | | |
| | | 509 | CS(COMM) | 72/2024 | 07.02.2024 | M/S GOYAL FOAM AND FURNITURE Vs M/S SAURABH IMPEX INC | 22.07.2024 | | 12.08.2024 | | | | |
| | | 509 | CS(COMM) | 325/2023 | 14.07.2023 | M/S ANIL ELECTRONICS Vs M/S MARUTI ELECTRONICS | 23.07.2024 | | 23.08.2024 | | | | |
| | | 509 | CS(COMM) | 52/2021 | 10.02.2021 | PARVINDER KAUR , SENIOR CITIZEN Vs M/S RICH LOOK INDIA PVT. LTD. | 23.07.2024 | | 07.08.2024 | | | | |
| | | 509 | CS(COMM) | 119/2024 | 27.02.2024 | Canara Bank Vs NITIN KUMAR AND ORS | 25.07.2024 | | 14.08.2024 | | | | |
| | | 509 | CS(COMM) | 62/2024 | 29.01.2024 | AMBAR NATH BANNERJEE Vs NARESH KUMAR | 25.07.2024 | | 20.08.2024 | | | | |
| | | 509 | COUNTER CLAIM | 13/2024 | 06.04.2024 | DINESH KUMAR BHASIN VS AMIR CHAND THAKRAL | 26.07.2024 | | 22.08.2024 | | | | |
| | | 509 | CS(COMM) | 420/2023 | 11.09.2023 | AMIR CHAND THAKRAL Vs DINESH KUMAR BHASIN | 26.07.2024 | | 22.08.2024 | | | | |
| | | 509 | CS(COMM) | 523/2023 | 03.11.2023 | ENGINEERING TECHNOLOGY Vs M/S MAHESHWARI MINING PVT. LTD. AND | 26.07.2024 | | 14.08.2024 | | | | |

| Sr. No. | Court | District | Court Room | Case Type | Case No. | Date of Registration | Petitioner Name VS Respondent Name | Date of Case Management Hearing | | | | | | |
|---------|-------|----------|------------|-----------|----------|----------------------|--|---------------------------------|--|------------|--|--|--|--|
| | | | 509 | CS(COMM) | 35/2020 | 18.01.2020 | M/S MANVI IMPEX(THROUGH A.R. SH. VIJAY PODDAR) V.s M/S BIRD CLOTHING | 26.07.2024 | | 09.08.2024 | | | | |
| | | | 509 | CS(COMM) | 33/2024 | 12.01.2024 | AURO LOGISTICS VS GLOBAL LOGISTICS | 31.07.2024 | | 21.08.2024 | | | | |